

(e) if so, the investment target fixed for the Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Against the targeted investment of Rs. 2,33,289 Crores in the Eleventh Five Year Plan, the estimated investment is Rs. 1,92,247 Crores. The major shortfall in mobilizing resources during the Eleventh Five Year Plan was on account of internal generation and Public Private Partnership (PPP). The shortfall in internal generation is primarily because of impact of 6th Pay Commission which entailed an additional expenditure of Rs. 73,000 Crores in the last four years of the Plan against an estimated impact of Rs. 30,000 Crores.

(b) and (c) Against targeted Gross Budgetary Support of Rs. 63,635 Crores in the Eleventh Five Year Plan, Gross Budgetary Support of Rs. 77,039 Crores has been received. Against target of Rs. 79,654 Crores for Extra Budgetary Resource which include market borrowings through Indian Railway Finance Corporation (IRFC) and Public Private Partnership (PPP), Rs. 48,504 Crores has been received. While Railways were able to meet the target of market borrowing through IRFC, it was not successful in mobilizing resources through PPP.

(d) and (e) The focus of the Twelfth Five Year Plan is on meeting the Indian Railways' requirements in the areas of safety, modernization and capacity augmentation. In the Twelfth Five Year Plan, Ministry of Railways have proposed a plan investment of Rs.7.35 Lakh Crores to Planning Commission. The required resources for the Plan are proposed to be met by (i) Gross Budgetary Support of Rs.2.5 Lakh Crores (ii) Government Support for National Projects of Rs. 30,000 Crores, (iii) Ploughing back of dividend of Rs. 20,000 Crores, (iv) Internal resources of Rs. 1,99,805 Crores, (v) Extra Budgetary resources of Rs. 2,18,775 Crores, (vi) Railway Safety Fund of Rs. 16,842 Crores.

Establishment of rail factory at Madhepura, Bihar

4797. SHRI RAM KRIPAL YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have sanctioned for establishment of rail factory at Madhepura in Bihar;

(b) if so, the status of this project;

(c) the amount of budget of this project and the amount already allocated till February, 2012;

(d) the completion schedule of this project; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) The Cabinet, in its meeting held on 18th Feb' 10, approved proposal of Ministry of Railways for setting up of Electric Locomotive Factory at Madhepura, Bihar, under Joint Venture, with partner selected through international competitive bidding.

(b) Bidders have been short listed after finalization of Request for Qualification (RFQ). Thereafter, Request For Proposal (RFP) was issued to the short listed bidders. However, currently, the RFP documents are being modified. Modified bid documents will be submitted to the Cabinet for approval. Fresh RFP documents will be issued to the pre-qualified bidders after obtaining approval of the Cabinet.

(c) Latest anticipated cost for this project is Rs. 1293.57 Crores Capital (CAP) + Rs. 667.00 Crores Deposit/Public Private Partnership (Dep/PPP). The amount already spent till February' 2012, is Rs. 59.54 Crores.

(d) and (e) After award of contract, the project is scheduled to be commissioned by the selected bidder within three years from the date of signing of the agreement.

Forcible eviction of passengers by security personnel

4798. SHRI KHEKIHO ZHIMOMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of incidents of railway security personnel, RPF and GRP, throwing other passengers out from their seats have occurred in recent time;

(b) if so, the number of such incidents reported, during last six months, Zone-wise, particularly in trains on Delhi-Guwahati-Delhi route; and

(c) the details of measures being taken by Railways to check recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) No such incident of throwing passengers out of their seats by security personnel, Railway Protection Force and Government Railway Police has occurred in recent times.

(b) No such incident has been reported in any Zonal Railway during last six months.